

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.06.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
D Sivasankaran

MAIN PETITION NUMBER : CP(IB)/71/CHE/2024

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1176(CHE)2024

ORDER

Present: Mr. Raghavulu Naidu, Ld. Counsel for Petitioner.
Mr. Vijay Kumar, Ld. Counsel for Respondent.

Reply / Counter filed. IRP report is also on record.

Arguments on the Petition heard.

Parties are directed to file written synopsis not exceeding two pages within one week from today.

Order reserved.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**